

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 345 of 2016 & IA No. 761 of 2016

AND

APPEAL NO. 107 OF 2016

Dated: 20th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

.... Appellant(s)

Vs.

Raj West Power Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. Manpreet Lamba for R-1

Mr. Suraj Guru
Mr. R.K. Sharma

Mr. R.K. Mehta
Ms. Himanshi Andley for R-3

APPEAL NO. 107 OF 2016

Raj West Power Ltd.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. Manpreet Lamba

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-31

Mr. P.N. Bhandari for Discoms

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **21.03.2018.**

(Justice N. K. Patil)
Judicial Member
ts/mk

(I.J. Kapoor)
Technical Member